

MCA_Website_V3_Promo

Rapidly evolving technologies and digital transformation are paving the way for the future. The Ministry of Corporate Affairs facilitates the country's economic growth by way of a simplified process of incorporation of companies and LLPs and providing a framework of superlative corporate governance. MCA 21 Portal acts as a single window for all corporate activities, keeping in view the government's vision of ease of doing business aided by emerging technologies. MCA is launching MCA 21, version 3, during fiscal 2021-22 in two phases. In the first phase in May, the revamped website, E-Consolidation and E-Book services and email services for MCA offices are being launched. From October onwards, new modules of E-Adjudication and Compliance management system will be deployed. Version 3, when fully launched from October onwards, will replace the existing V2 architecture, have all regulatory compliances through web forms with prequel features and eliminate duplication of data and attachments. Powered by AIML Analytics and AEM technology, the new scalable and modular V3 focuses on enhanced user experience and building analytical capabilities. The redesigned website showcases features like enhanced Information accessibility through better categorization and defined sections, better user experience with enhanced components and styling, module cards, dark mode, lock icons, advanced search and filters, new and improved MCA logo and auto carousel of banners, extensive refinement of about MCA news and updates and data and reports pages and interactive maps on the Contact US page. MCA 21 version 3, while enabling robust corporate governance and regulatory framework, will also cater to the requirements of the stakeholders, contributing to the Ministry's vision of providing ease of doing business and ease of living.